Annexure-5

## Name of the corporate debtor: PARAMOUNT MILLS PRIVATE LIMITED; Date of commencement of liquidation: 19.12.2019; List of stakeholders as on: 11.04.2022

## List of operational creditors (Government Dues)

(A.mount in ₹)

Sl.No.	Details of	Details of claim received		Details of claim admitted							A mount of		
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien /attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent	Amount of claim	Amount of claim under verification	Remarks, if any
1	ESIC SUB REGIONAL OFFICE, MADURAI	EMPLOYEES STATE INSURANCE CORPORATION	01.04.2022 by Email and 05.04.2022 by Post	123018 00	123018.00	Operational Creditors	NA	NA	0.13%		0.00	0	Originally claim received on 21.03.2020 after delay of 62 days rejected by the Liquidator. Later, as per the Hon'ble Nclt order in Application u/s 42 filed by ESIC, in SR/1043/2020 IN CP No.199/IB/2019 dated 31.01.2022, received from Registry on 29.03.2022 the ESIC has been requested to submit the claim in the Form C of Liquidation Process Regulations and the same has been received the Liquidator by email 01.04.2022 and by post on 05.04.2022 the claim is considered and admitted on 06.04.2022.

For Paramount Mills Private Limited
(In Liquidation)

Liquidator